

[दिल्ली राजपत्र (भाग - II, खण्ड - I) असाधारण में प्रकाशनार्थ]

दिल्ली उच्च न्यायालय : नई दिल्ली

05
सं.----/गजट/पी.एफ/अधिवर्षिता/2024

दिनांक: 16/01/2024

अधिसूचना

दिल्ली उच्चतर न्यायिक सेवा के अधिकारी व वर्तमान में जिला न्यायाधीश, वाणिज्यिक न्यायालय-06, केन्द्रीय, तीस हजारी कोर्ट परिसर, दिल्ली के रूप में कार्यरत सुश्री बरखा गुप्ता, दिनांक 30 अप्रैल, 2024 (अपराहन) को 60 वर्ष की अधिवर्षिता की आयु पूर्ण करने पर दिल्ली उच्चतर न्यायिक सेवा से सेवानिवृत्त हो जाएंगी।

यह प्रमाणित किया जाता है कि सुश्री बरखा गुप्ता के विरुद्ध अखिल भारतीय सेवा (अनुशासन एवं अपील) नियम, 1969 के अंतर्गत किसी प्रकार की अनुशासनात्मक/विभागीय कार्यवाही लम्बित नहीं है।

न्यायालय के आदेशानुसार
कंवल जीत अरोड़ा
(कंवल जीत अरोड़ा)
महानिबंधक

[To be published in Delhi Gazette (Part-II, Section-I) Extraordinary]

HIGH COURT OF DELHI AT NEW DELHI

No. 05 /Gaz/P.F./Superannuation/2024

Dated: 16/01/2024

NOTIFICATION

Ms. Barkha Gupta, Officer of Delhi Higher Judicial Service and presently posted as District Judge, Commercial Court-06, Central, Tis Hazari Court Complex, Delhi, shall stand retired from Delhi Higher Judicial Service in the afternoon of 30th April, 2024 on attaining the age of superannuation of 60 years.

It is certified that no disciplinary/departmental proceedings under All India Service (Discipline & Appeal) Rules, 1969 is pending or contemplated against Ms. Barkha Gupta.

BY ORDER OF THE COURT

(Kanwal Jeev Arora)
Registrar General

54
16/01/2024

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(Kanwal Jeet Arora)
Registrar General

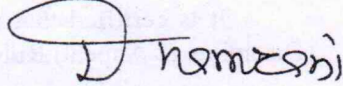
399-407

Endst. No. _____/Gaz./P.F./Superannuation/2024

Dated: 16/01/2024

Copy forwarded for information and necessary action to:-

1. ✓ All the Principal District & Sessions Judges in Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
4. The Principal Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
5. The Pay and Accounts Officer concerned.
6. Officer concerned.
7. Personal file of the officer concerned.
8. CR dossier of the officer concerned.
9. Guard file.


(Dileep Namrani)
Assistant Registrar (Gaz.-IA)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2024/ 4928-4963

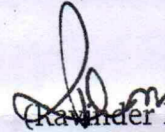
Dated, Delhi the

19 JAN 2024

Sub:- Notification

Copy forwarded for information and necessary action to :-

1. The Officer Concerned.
2. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.


(Ravinder Bedi)

District Judge (Commercial Court)-12
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

